

**CC NO. 25/2019
CBI VS. D. C. SANKHLA**

COURT HEARING THROUGH VIDEO CONFERENCING

24.08.2020


Present: Sh. Sunil Verma, Id. PP for CBI.
Sh. Gagan Minocha, Adv. for accused D. C. Sankhla.
Accused is absent.

On the oral request of Id. Counsel, personal appearance of accused D. C. Sankhla is exempted for today only through his counsel, who is present.

The file is not before me. It is submitted by the Ahlmad that file has not been scanned yet and that, there is no facility of scanning at Rouse Avenue Courts. Further it is also submitted by Ahlmad that he went to the Tis Hazari Courts for scanning of file where he was told that only the files which are being sent to Hon'ble High Court are being scanned and no other file is being scanned.

The Ahlmad is directed to send a reminder in writing to the concerned branch for scanning of file.

Put up for scanning of the file and for further proceedings on **14.09.2020**.


(RAKESH KUMAR SHARMA)
SPECIAL JUDGE (PC ACT), CBI-06
ROUSE AVENUE COURTS, DELHI
24.08.2020

CC NO. 11/2019

CBI VS. D. C. SANKHLA & ORS.

COURT HEARING THROUGH VIDEO CONFERENCING

24.08.2020

Present: **Sh. Sunil Verma**, Id. PP for CBI.

Sh. Gagan Minocha, Adv. for accused D. C. Sankhla
and Shashi Sankhla.

Sh. J. S. Mishra, Adv. for accused Bhagirath Prasad Verma
from DLSA.

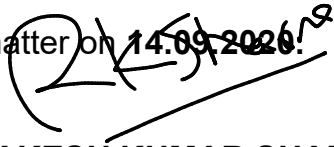
All three accused are absent.

On the oral requests, personal appearance of all the three
accused persons is exempted for today only through their respective
counsels, who are present.

The file is not before me. It is submitted by the Ahlmad that
file has not been scanned yet and that, there is no facility of scanning
at Rouse Avenue Courts. Further it is also submitted by Ahlmad that
he went to the Tis Hazari Courts for scanning of file where he was told
that only the files which are being sent to Hon'ble High Court are being
scanned and no other file is being scanned.

The Ahlmad is directed to send a reminder in writing to the
concerned branch for scanning of file.

Put up with connected matter on ~~14.09.2020~~


(RAKESH KUMAR SHARMA)
SPECIAL JUDGE (PC ACT), CBI-06
ROUSE AVENUE COURTS, DELHI
24.08.2020